## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

## CP No.9/2000 in OA 703/95

## DATE OF ORDER : 4.9.2000

Between :-

M.L. Narasimha Rao

...Petitioner/Applicant No.1

And

Sri V.K.Raina, Divisional Railway Manager, Sec'bad Broad Guage Division, Sec'bad.

... Respondent/Respondent No.1

Counsel for the Applicant : Shri V. Venkateswara Rao

Counsel for the Respondent : Shri C.V.Malla Reddy, SC for Rlys

## CORAM:

THE HON BLE SHRI R RANGARAJAN : MEMBER (A)

THE HON! BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

Heard Sri V. Venkateshwar Rao, learned counsel for the applicant and Sri Venugopal for Sri C. V. Malla Reddy, learned standing counsel for the Respondents.

- 2. When the CP was taken up today, the learned standing counsel for the respondents produced letter No.CP/535/P.11/Optg.Seniority/SCORs/99 dated 6.6.2000 (which is taken on record). From that letter, it is seen that the applicant has been given seniority. However, it is stated that the consequential benefits to the applicant are being arranged in accordance with the extant rules separately. The consequential benefits arising out of the same should be given to the applicant within a period of two months from the date of receipt of a copy of this order.
- 3. With the above direction, the C.P.is closed. No order as to costs.

प्रमाणित प्रति
CERTIFIED TRUE COPY
म संख्या (१) (२) (२) (२) (०)

प्रम संस्था

CASE NUMBER

मिर्णय का ताता ।

DATE OF JUDGE (E. T. ...)

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मनुभाग अधिकारी ायालये अधिकारी Section Officer/Court Office/ के क्षेत्र प्यासंक्य अधिकरणें Central Administrative Tribuns ह्रास्त्राक्ष अधिके अधिकार्य प्रमाणिक